

Accounts (1984-85) of the Indian Institute of Technology, Madras and related papers

SHRIMATI KRISHNA SAHI: Sir, I also beg to lay a copy each (in English and Hindi) of the following papers:—

(i) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1984-85, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-2875/86 for (i) and (ii)].

Report (1984-85) of the Central Research Institute for Yoga, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1984-85, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2787/86 for (i) to (iii)].

MESSAGE FROM LOK SABHA

The Industrial Finance Corporation (Amendment) Bill, 1986

SECRETARY-GENERAL: Sir, I have to report to the House the following

message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Industrial Finance Corporation (Amendment) Bill, 1986, as passed by Lok Sabha at its sitting held on the 22nd July, 1986."

Sir, I lay the Bill on the Table.

RE. CERTAIN STATEMENTS MADE BY SOME CENTRAL MINISTERS

MR. CHAIRMAN: Mr. Upendra.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Sir, on the 19th of this month, you were kind enough to permit me to make a Special Mention about certain statements made by some Central Ministers against...

MR. CHAIRMAN: Yes, I have already fixed 4 p.m. on the 29th for it.

SHRI PARVATHANENI UPENDRA: Thank you.

MR. CHAIRMAN: Calling Attention.

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): Mr. Chairman, Sir, regarding...

MR. CHAIRMAN: You cannot raise anything now. Calling Attention.

SHRI B. SATYANARAYAN REDDY: With your permission.

MR. CHAIRMAN: No permission. Calling Attention. Mr. Dipen Ghosh.